

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. VIDYASAGANAR
R. ASHOKKUMAR

Counsel for Petitioners

[Signature]

2. T. V. P. Jai V. L.

Counsel for
Respondent

[Signature]

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ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

- sd -
MEMBER (TECHNICAL)
ghk

- sel -
MEMBER (JUDICIAL)